

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CRI-33-2020**

Mr. Yaniv Benalm alias Atala ..... Appellant.

Versus

State and anr. .... Respondents.

Shri Salil Saudagar, Advocate for the Appellant.

Shri P. Faldessai, Additional Public Prosecutor for the respondents.

**Coram:- M. S. SONAK &  
DAMA SESHADRI NAIDU, JJ.**

**Date:- 25<sup>th</sup> August 2020.**

P.C.:

The respondents have not yet filed their reply. We grant extension to file reply upto 28.8.2020. Copy of such reply to be served upon the learned counsel for the appellant, if necessary, by email.

2. We post the matter for further consideration on 31.8.2020

**DAMA SESHADRI NAIDU, J.**

**M. S. SONAK, J.**

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